

नजरबन्द साम्यवादी

*228. श्रीमती सरला भदौरिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) देश की विभिन्न जेलों में कुल कितने साम्यवादी नजरबन्द हैं; और

(ख) उनमें से कितनों को सरकार द्वारा वित्तीय सहायता दी जा रही है ?

†[COMMUNIST DETENUS

*228. SHRIMATI SARLA BHADOURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Communist detenues in various jails in the country; and

(b) how many of them are being given financial help by Government?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हाथी) : (क) 1185 ।

(ख) 619 नजरबन्दों को पग्वार भत्ता दिया जा रहा है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 1185.

(b) 619 detenues are being given family allowance.]

‡*80. [Transferred to the 3rd March, 1966.]

M. P. DISTRICT GAZETTEER IN HINDI

*229. { SHRI L. N. DAS;
SHRI RAM SAHAI;
SHRI R. S. KHANDEKAR:

Will the Minister of EDUCATION be pleased to refer to the reply given

†[] English translation.

‡ Transferred from the 17th February, 1966.

to Starred Question No. 209 in the Rajya Sabha on the 12th November, 1965 and state:

(a) whether the Government of India have since accepted the suggestion of the Government of Madhya Pradesh regarding compilation of Madhya Pradesh District Gazetteer in Hindi in terms of the Madhya Pradesh Language Act, 1967 on Government of India sharing 40 per cent. of the cost of such publication; and

(b) if so, whether Government's concurrence in the matter has been communicated to the State Government?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir.

(b) Does not arise.

SUGAR MILL IN BETUL

*230. { SHRI RAM SAHAI;
SHRI K. C. BAGHEL:

Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 260 in the Rajya Sabha on the 27th August, 1965 and state:

(a) whether the Government of Madhya Pradesh have since forwarded any proposals for providing irrigation facilities for cultivation of sugarcane on the lands under reclamation in Betul district for resettlement of migrants from East Pakistan;

(b) if so, whether the proposals have been sanctioned; and

(c) whether any decision has since been taken on the question of sanctioning the sugar mill scheme; and if so, what are the details of the scheme?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) and (c) Do not arise.